

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1422
ANSWERED ON:09.08.2011
COOPERATIVE GROUP HOUSING SOCIETIES
Shekhar Shri Neeraj

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total number of complaints received by Delhi Police in respect of embezzlement of public money by unauthorised Administrators and Management Committees of Cooperative Group Housing Societies of Dwarka since January, 2011;
- (b) the action taken by the Delhi Police in each of the above-mentioned cases alongwith the present status of each case;
- (c) whether the Delhi Police has not registered FIR in certain cases;
- (d) if so, the reasons therefor; and
- (e) the action taken by the Delhi Police to expedite the enquiry in these cases?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a) to (e): Delhi Police has not received any complaint in respect of embezzlement of public money by unauthorized Administrators and Management Committees of Cooperative Group Housing Societies of Dwarka since January, 2011.